

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 230/2017 in C.P. (I.B) No. 19/7/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017**

Name of the Company: VITOL S.A.  
V/s.  
Asian Natural Resources (India) Ltd. & Ors.

Section of the Companies Act: Section 60(5)(c) and 65 of the Insolvency and  
Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Shri Nitin H. Parikh	IPR	Asian Natural Resources (India) Ltd.	Nitin
2.	SAURABH N. SOPARKAR	Senior Advocate	APPLICANT	Monaal
	MONAAL J. DAVAWALA	Advocate	APPLICANT	
	ADITYA KRISHNAMURTHY	Advocate	APPLICANT	
	Baiju Bhagat	Advocate	Financial creditor	Baiju
	A. R. Sheth	Adv. & Solicitor	R13, R18	Arjun

**ORDER**

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Monaal Davawala with Learned Advocate Mr. Aditya Krishnamurthy present for Applicant/ VITOL S A. Learned Advocate Mr. Arjun Sheth present for Respondent Nos. 13 to 18. Learned Advocate Mr. Baiju Bhagat present for IDBI in IA 230/2017.

Proof of service on IRP filed.

Learned Advocate Mr. Arjun Sheth filed Vakalatnama for Respondents no. 13 to 18.


Learned IRP Mr. Nitin Parikh present in person.

Objections filed by Respondents no. 13 to 18.

IRP filed report.

At request of Learned Counsel for Applicant on the ground that Learned Senior Counsel is engaged in Hon'ble High Court.

List the matter on 19.09.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 5th day of September, 2017.